

20-7-2017

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P-49/2008
In
CA-270/2012
CA-524/2012
CA-77/2013

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M

Name of the Company	Smt Saraswati Devi Sharma & Ors. -Versus- Sharma Ayurved Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANIL BAWERJI. Sr ADV
2. PATITA PARMAN BISWAL, ADV
3. KULDIP MACHHOK ADV

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[Signature]
18/7/17

1. ANIRBAN RAY. Advocate.
2. ANUPNATH BHATTACHARYA "
3. NUPUR JALAN
4. A.L CHATTERJEE.
5. SAYANT DAS

Relinquish

[Signature]
18.7.17

18.07.2017 –C.P-49 / 2008 in CA-270 / 2012 CA-524 / 2012 CA-77 / 2013
– Smt. Saraswati Devi Sharma & Others –Versus- Sharma Ayurved Pvt.
Ltd & Others.

ORDER

Ld. Lawyers on behalf of the petitioner as well as the respondents are present.

Perused the record. It is found that the judgement has already been passed on 14th September 2011, but as the same was not complied with by the parties. Therefore, C.A. Applications filed by the parties for the implementation of the order and since then the matter is pending.

In view of the order dated No.25/2/2017-NCLT dated 21st June, 2017, the matter be listed before Bench. No.I.

Fixed on 8th August, 2017 before Bench No.I.

(MANORAMA KUMARI)
MEMBER (J)